



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

21/12/2018

T.A./260/8/2013

P K MISHRA

-V/S-

STEEL AUTHORITY OF INDIA

ITEM NO:12

FOR APPLICANTS(S) Adv. : Mr.G.Sinha for Mr.A.K.Mishra

FOR RESPONDENTS(S) Adv.: Mr.T.K.Pattnaik

Notes of The Registry	Order of The Tribunal
	<p>Heard Id. counsels for the applicant and the respondents.</p> <p>2. Mr.G.Sinha, learned counsel appearing on behalf of Mr.A.K.Mishra, learned counsel for the applicant submits that the applicant has retired in the meantime after availing promotion. This application was filed challenging the disciplinary proceeding which was for a minor penalty and in the meantime it has become infructuous. Learned counsel for the respondents also agreed to it.</p> <p>3. Accordingly the TA is disposed of having become infructuous. There will be no order as to costs.</p>

(GOKUL CHANDRA PATI)
MEMBER (A)

I.Nath

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